

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: 17th February 2025

NOTICE

This is to inform that Court No.3 comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member of this Tribunal will not sit w.e.f. 18th to 21th February, 2025. The matters listed before Court No. 3 during the abovesaid period are adjourned en-bloc and shall be listed as per following schedule : -

| Date | Shifted to |
|------------|------------|
| 18.02.2025 | 09.05.2025 |
| 19.02.2025 | 13.05.2025 |
| 20.02.2025 | 15.05.2025 |
| 21.02.2025 | 16.05.2025 |


Desk Officer

Copy to :

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.